

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

(COURT-II)

**Item No. 207
(IB)-868(ND)2018**

IN THE MATTER OF:

**M/s. Propertree Real Estate Solution Pvt. ... Applicant/Petitioner
Ltd.**

Vs.

M/s. Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 13.03.2020

CORAM:

**MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ
HON'BLE MEMBER (J)**

For the Applicant: None

For the Respondent: Mr. C. S. Gupta and Mr. Anand Shukla, Advocates

ORDER

Renotify this case on 22nd April, 2020.

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**(L.N. GUPTA)
MEMBER (T)**

-sd-

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**